

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM FOR NOTIFICATION NO.48

Dated Guwahati, the 28th June, 2024

In partial modification of this Registry's Notification No.48 dated 26.06.2024, regarding the constitution of "Core Committee for overseeing the ongoing construction of the New High Court Building at Kohima, Nagaland," the designation of the Members at Sl. nos. 5 and 6 may be read as "President, High Court Bar Association, Kohima Bench" and "Engineer-in-Chief, PWD or his Nominee" respectively.

The other text of the Notification will remain unchanged.

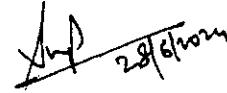
By Order,
Sd/-Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No.HC. III – 06/2021/2871-2895/G, Dated the 28th June, 2024.

Copy to:-

1. The Advocate General, Nagaland.
2. The Chief Secretary, Govt. of Nagaland, Kohima.
3. The Secretary Judicial, Department of Law & Justice, Govt. of Nagaland.
4. The Registrar (Vigilance/ Admn. / Judicial/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The President, High Court Bar Association, Kohima Bench
9. The Engineer-in-Chief, PWD, Kohima, Nagaland.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
20. The Court Manager, Gauhati High Court, Guwahati.
21. The _____ Administrative _____ Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
22. The Court Officer I & II, Gauhati High Court, Guwahati.
23. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
24. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
25. The Gauhati High Court Notice Boards.

 28/6/2024

REGISTRAR GENERAL